

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. Manjula Devi,
M.K. PREETHA.
for KSR & Co. }

counsel for
Respondents

Mr. P. R. Teja

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent.
Counsel for the Petitioner submitted that steps are being taken for settlement between
the parties and prayed for time. At request, time is enlarged. Put up on **24.10.2017**
at **10.30 A.M.**

—sd—
MEMBER (TECHNICAL)

—sd—
MEMBER (JUDICIAL)

ghk